

**(2024) 02 TP CK 0010**

**Tripura High Court- Agartala**

**Case No:** Writ Petition (C) No. 783 Of 2023

Shyamal Chakraborty

APPELLANT

Vs

State Of Tripura And 2 Ors.

RESPONDENT

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**Date of Decision:** Feb. 2, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** Ratan Datta, Kohinoor N. Bhattacharyya

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### **Judgement**

Arindam Lodh, J

Heard Mr. Ratan Datta, learned counsel appearing for the petitioner. Also heard Mr. Kohinoor N. Bhattacharyya, learned GA appearing for the respondents-State.

As per the direction of this Court, learned GA has filed a short counter affidavit.

Mr. Datta, learned counsel for the petitioner has sought for 3(three) days' time to file a short rejoinder.

Prayer stands allowed.

List the matter on **06.02.2024**. An endeavour shall be taken to dispose of the matter on the next date at the admission stage itself.